

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION 1971  
TO BE ANSWERED ON 6<sup>TH</sup> DECEMBER 2024**

**RASHTRIYA BAL SWASTHYA KARYAKRAM**

**1971: SHRI. ASHOK KUMAR RAWAT:**

Will the **MINISTER of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of children covered under the Rashtriya Bal Swasthya Karyakram since its inception in the State of Uttar Pradesh during the last three years, particularly in the Misrikh Parliamentary Constituency alongwith the funds allocated and utilised during these each year, State-wise and years-wise;
- (b) whether the Government proposes to set up high level laboratories in Central Government hospitals/health centres for early detection of genetic disorders/other diseases through prenatal diagnosis; and
- (c) if so, the details thereof alongwith the funds allocated for the said purpose?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(SMT. ANUPRIYA PATEL)**

- (a) : As reported by the State of Uttar Pradesh, 6.18 crore children have been screened, 23.43 lakh children have been identified with selected health conditions and 18.21 lakh children have been provided secondary/tertiary care from FY 2021-22 till FY 2023-24 under Rashtriya Bal Swasthya Karyakram (RBSK).

The details of the State/UT wise budget allocation and utilization for RBSK including the State of Uttar Pradesh is placed at Annexure.

- (b) and (c): As reported by the Department of Biotechnology, Unique Methods for Management of Inherited Disorders (UMMID) initiative was started by them to address the burden of genetic disorders in the country. One of the components of the UMMID initiative is establishing NIDAN Kendras (National Inherited Disorders Administration Kendras) for providing clinical care broadly encompassing the activities of prenatal testing for genetic disorders, newborn screening for relatively common treatable genetic metabolic disorders, and genetic counseling of pregnant mothers carrying fetuses with high risk of genetic disorders. Under this initiative, 26 NIDAN Kendras have been established at Government hospitals spread in 15 States/UTs of the country. The total amount allocated for the DBT-UMMID-NIDAN Kendras Initiative is approx. Rs.47.65 Crores.

**Annexure referred to in reply to part (a) of Lok Sabha US Question No.  
1971 for answer on 06.12.2024**

**Details of SPIP Approvals and expenditure under Rashtriya Bal Swasthya Karyakram  
(RBSK) during the period from F.Y. 2021-22 to 2023-24**

(Rs. In lakhs)

Sl. No.	State	2021-22		2022-23		2023-24	
		SPIP Approvals	Expenditure	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure
1	Andaman and Nicobar Islands	140.47	97.40	40.98	11.83	38.51	23.81
2	Andhra Pradesh	2,699.79	2,588.46	2666.97	991.00	742.93	744.04
3	Arunachal Pradesh	875.73	781.69	362.40	345.61	382.95	65.88
4	Assam	6,937.97	6,625.21	1988.05	1762.73	1,908.56	1,985.72
5	Bihar	3,464.51	5,364.53	4588.31	2831.79	4,637.23	3,362.91
6	Chandigarh	177.21	164.26	80.50	14.01	52.50	24.81
7	Chhattisgarh	6,416.74	5,139.74	2571.56	1976.74	2,602.08	1,767.17
8	Dadra & Nagar Haveli and Daman & Diu	261.00	166.61	51.35	33.96	50.60	27.44
9	Delhi	389.56	-	1127.67	674.48	963.40	571.26
10	Goa	367.68	253.36	119.64	49.37	101.65	85.50
11	Gujarat	16,491.77	14,768.49	7497.93	5614.82	7,000.65	9,342.25
12	Haryana	3,858.99	2,740.98	1849.16	1415.77	1,633.22	1,707.75
13	Himachal Pradesh	2,176.26	2,098.90	977.93	793.89	1,030.53	964.69
14	Jammu and Kashmir	5,176.20	4,966.26	1533.54	902.79	1,807.94	840.76
15	Jharkhand	5,515.02	1,668.88	1630.42	649.52	1,544.21	866.63
16	Karnataka	7,047.66	6,349.53	2805.64	1773.11	2,026.96	2,029.84
17	Kerala	5,738.44	6,119.49	4524.74	4351.30	4,367.06	1,253.76
18	Ladakh	444.77	397.78	157.60	106.73	153.40	144.54
19	Lakshadweep	10.54	-	6.41	0.00	3.50	-
20	Madhya Pradesh	15,461.51	13,346.65	6082.33	5562.25	6,268.15	5,876.47
21	Maharashtra	22,714.47	18,719.86	10336.18	6668.33	6,612.24	5,405.08
22	Manipur	2,575.41	320.39	2581.43	1742.88	1,100.70	233.34
23	Meghalaya	1,641.05	930.61	827.54	819.88	770.34	692.61
24	Mizoram	662.39	615.51	234.63	123.67	216.34	194.06
25	Nagaland	358.57	174.80	183.81	28.54	172.60	71.21
26	Odisha	11,997.79	10,627.72	4003.81	5149.23	3,458.60	3,773.59
27	Puducherry	105.87	51.81	58.45	9.42	52.78	23.44
28	Punjab	4,231.52	4,322.30	1912.08	1370.60	1,552.08	1,552.08
29	Rajasthan	12,875.76	5,206.94	4140.24	1949.51	4,140.24	1,739.96
30	Sikkim	228.57	59.72	83.64	67.93	63.85	40.89
31	Tamil Nadu	10,248.43	7,080.80	5368.93	3401.87	5,215.92	4,535.13
32	Telangana	6,417.94	5,723.84	2210.62	719.54	1,813.52	682.61
33	Tripura	1,007.92	613.34	531.05	283.33	434.16	235.97
34	Uttar Pradesh	35,703.40	23,127.42	8696.49	7253.34	10,914.11	7,356.60
35	Uttarakhand	3,534.96	3,280.54	1792.79	1073.90	1,611.49	1,168.97
36	West Bengal	14,419.37	9,773.06	4833.84	3244.90	4,707.27	3,352.01

Note:

1. SPIP Approval and Expenditure is as per the available Financial Management Reports submitted by State/UTs and are provisional.
2. Expenditure includes Expenditure against Central Release, Corresponding State share release & unspent balances at the beginning of the year and are provisional.